

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	Anurag Kumar Singh Ashish Rana-R1 Vikram Hegde Subrata Maity-R2
3.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
4.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
5.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
6.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
7.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand-IRP Viren Sharma-R1

8.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
9.	Comp. App. (AT) (Ins) No. 330 of 2021	Hindustan Prefab Ltd. Vs. Archon Powerinfra Pvt. Ltd.	Gaurav Gupta	Harshal Kumar Akshay Sharma
10.	Comp. App. (AT) (Ins) No. 427 of 2021	PJ Networks Pvt. Ltd. Through Its Managing Director Mr. Sanjay Seth Vs. Pardeep Kumar Lakhani Resolution Professional of M/S Dion Global Solutions Ltd.	Rahul Pareva	Kaushal Bansa Kinshuk Chatterjee- RP
11.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC
12.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Puneet Bhatia, CS	Sanjeev Kumar Mohanty

For Hearing

13.	Comp. App. (AT) No. 58 of 2020 Part Heard	Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors.	Ravi Raghunath	D. Abhinav Rao-R1 Girish Gupta-R2
14.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
15.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1
16.	Comp. App. (AT) (Ins) No. 993 of 2020	Air Travel Enterprises India Ltd. Vs. Union Bank of India and Ors.	Shivam Narang	Alok Kumar-R1 Shinoj K. Narayana- R4 Raju P.K-RP
17.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Vishnu Sharma	Manish Kaushik-R2
18.	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar Gauraj Shah Yogesh Bothra

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar